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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 151/9/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017**

Name of the Company: **Surat Goods Transport Pvt Ltd**
V/s.
Fermos Engineering Pvt Ltd.

Section of the Companies Act: **Section 9 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Jigar .J. Patel	Advocate	Corp. Debtor	
2.	VAIBHAVI PARIKH	ADVOCATE	APPLICANT	

ORDER

Learned Advocate Ms. Vaibhavi Parikh i/b Learned Advocate Ms. Natasha Sutaria
present for Operational Creditor/Petitioner. Learned Advocate Mr. Jigar Patel
present for Respondent.

Respondent filed objections.

For hearing before admission, list the matter 17.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of December, 2017.